

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-105**  
IB-948/PB/2018  
New IA/2337/2024

**IN THE MATTER OF:**

IDBI Bank Ltd.

**Vs.**

M/s. Santosh Overseas Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 13.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Shivam Gautam, Adv.  
For the Respondent : Mr. Amit Dhall, Adv. for R-1 to R-3  
For the Liquidator : Mr. Rohit Sehgal, Mr. Shashwat Parihar,  
Mr. Shashwat Anand, Mr. Dhruva Vig,  
Mr. Deepanshu Badiwal, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2337/2024:-**

This is an application filed under Section 60(5) of the IBC, 2016 read with Rule 11 of the NCLT Rules, 2016 seeking amendment of memo of parties of CA/2424/2019. Heard the submissions made by Ld. Counsel on behalf of Applicant. It was submitted that CA/2424/2019 was filed by the Liquidator under Section 66 of the IBC with the approval of Stakeholders Committee. The said application has been assigned to the Applicant for further persuasion by the assignment deed dated 31.10.2023. Ld. Counsel on behalf of Liquidator is present and submitted that they have no objection if the application is allowed. Ld. Counsel on behalf of non-Applicant in CA/2424/2019 is also present and

submitted that the entire set of this application be provided to him and subject to which, they have no objection if the memo of parties is amended. In view of the above, name of the Applicants in CA/2424/2019 is permitted to be amended and the amended memo of parties is taken on record which is annexed as Annexure 4. Applicant is directed to provide complete set of papers to the non-Applicant of CA/2424/2019. With these observations, the present application i.e. New IA/2337/2024 is **disposed off**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**